

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.03.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 221 of 2022	Pramod Kumar Mittal Vs. UCO Bank	Sandeep S. Ladda	
2.	Comp. App. (AT) No. 38 of 2022	J Phanikumar & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Narendar Naik	
3.	Comp. App. (AT) (Ins) No. 205 of 2022	Manoj Toshniwal Vs. State Bank of India	Lokesh Mishra	
4.	Comp. App. (AT) (Ins) No. 245 of 2022	Regional Provident Fund Commissioner EPFO Regional Office Jamshedpur Vs. Mamta Binani Resolution Professional	B. B. Pradhan	
5.	Comp. App. (AT) (Ins) No. 246 of 2022	Department of State Tax Through the Dy. Commissioner of State Tax Vs. Zicom Saas Pvt. Ltd. & Anr.	Aaditya Pande	
6.	Comp. App. (AT) (Ins) No. 252 of 2022	UCO Bank Vs. Sanjay Prakash Bansal	Akash Tandon	
7.	Comp. App. (AT) (Ins) No. 253 of 2022	UCO Bank Vs. Gunjan Poddar	Akash Tandon	

8.	Comp. App. (AT) (Ins) No. 254 of 2022	UCO Bank Vs. Subhas Poddar	Akash Tandon	
9.	Comp. App. (AT) (Ins) No. 255 of 2022	UCO Bank Vs. Shankar Poddar	Akash Tandon	
10.	Comp. App. (AT) (Ins) No. 256 of 2022	UCO Bank Vs. Prakash Kumar More	Akash Tandon	
11.	Comp. App. (AT) (Ins) No. 257 of 2022	UCO Bank Vs. Gaurav Poddar	Akash Tandon	
12.	Comp. App. (AT) (Ins) No. 258 of 2022	UCO Bank Vs. Mukesh Kumar More	Akash Tandon	
13.	Comp. App. (AT) (Ins) No. 259 of 2022	UCO Bank Vs. Reena Bansal	Akash Tandon	
14.	Comp. App. (AT) (Ins) No. 260 of 2022	UCO Bank Vs. Gunjan Poddar	Akash Tandon	
15.	Comp. App. (AT) (Ins) No. 261 of 2022	Chipsan Aviation Private Ltd. Vs. Punj Llyod Aviation Ltd.	Nidhi Vardhan	
16.	Comp. App. (AT) (Ins) No. 262 of 2022	Assam Tea Employees Provident Fund Organization Vs. Madhur Agarwal & Anr.	Karan Mehra	
17.	Comp. App. (AT) (Ins) No. 263 of 2022	Engineering Projects (India) Ltd. Vs. Ram Ratan Kanoongo	Debarshi Bhadra	
18.	Comp. App. (AT) (Ins) No. 265 of 2022	Surya INNS Ltd. Vs. Sahara Hospitality Ltd.	M V Kini	

19.	Comp. App. (AT) (Ins) No. 274 of 2022	Amitabh Roy Vs. Master Development Management (India) Pvt. Ltd. & Anr.	Anand S Kumar	
------------	---	---	---------------	--

For Admission (After Notice)

20.	Comp. App. (AT) (Ins) No. 78 of 2021	Damodar Valley Corporation Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhania-R2 Akash Khattar-R3
21.	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma Dhruv Dewan Chandni Ghatak Divya Sharma-R1 & R2
22.	Comp. App. (AT) (Ins) No. 12 of 2022	Brandbaron Marketing Pvt. Ltd Vs. Times Internet Ltd.	Sanjeev Kumar	Manish Srivastava
23.	Comp. App. (AT) (Ins) No. 14 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Anr. With	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
24.	Comp. App. (AT) (Ins) No. 15 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Ors.	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
25.	Comp. App. (AT) (Ins) No. 83 of 2022	Krishna Infosolutions Pvt. Ltd. Vs. Anil Anchalia Resolution Professional of Atlantic Projects Ltd.	Aditi Sharma	
26.	Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D'Souza Vs. Union Bank of India & Anr.	Amir Arsiwala	

For Hearing

27.	Comp. App. (AT) (Ins) No. 387 of 2021	Directorate of Commercial Taxes Vs. Kharkia Steels Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Shweta Thakur-R1 & R3 Megha Tyagi-R2
------------	---	---	----------------------------	--

28.	Comp. App. (AT) (Ins) No. 585 of 2021	Hardwin Construction Pvt. Ltd. Vs. ONGC Petro Additions Ltd.	Jayendra Shah	Akshat Khare
-----	---	--	---------------	--------------

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/
Registrar**